

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2569**

TO BE ANSWERED ON THE 2ND AUGUST, 2022/ SRAVANA 11, 1944 (SAKA)

CYBER SECURITY TRAINING INSTITUTES

**2569. SHRI D.M. KATHIR ANAND:
SHRI SHA.BRA.DR.JAI SIDDESHWAR
SHIVACHARYA MAHASWAMIJI:
SHRI S. MUNISWAMY:
SHRI SANGANNA AMARAPPA:
SHRI ANNASAHEB SHANKAR JOLLE:
SHRI PRATHAP SIMHA:
DR. UMESH G. JADHAV:
SHRI ARUN KUMAR SAGAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government especially the cyber police in the country has adequate techno/ research facilities with state-of-art technology gadgets to combat and curb any cyber attacks on the Government websites or data from within the country or instigated from foreign countries;

(b) if so, the details thereof and the amount earmarked and disbursed exclusively to develop state-of-art Cyber Policing in the country;

(c) whether the Government has plans to establish a Cyber Security training institutes in the country to combat ever increasing cyber crimes; and

(d) if so, the details thereof, if not, the reasons therefor and the Government's action in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) & (b): 'Police' and 'Public Order' are State subjects as per the Seventh

Schedule to the Constitution of India. It is the primary responsibility of the State Governments/UT Administration to equip their police forces with adequate infrastructure facilities, state-of-art technology gadgets, manpower and training for tackling cybercrimes. However, the Central Government supplements the initiatives of the State Governments through various advisories and schemes for the capacity building of their Law Enforcement Agencies (LEAs).

Under the Cybercrime Prevention against Women and Children (CCPWC) Scheme, financial assistance to the tune of Rs. 99.88 Crore has been provided to all State/UTs for setting up of cyber forensic cum training laboratories, hiring of junior cyber consultants and capacity building of Law Enforcement Agencies (LEAs), public prosecutors and judicial officers.

Under the Assistance to States for Modernization of Police (ASMP) Scheme, Rs. 1042.94 Crore has been released to various State/UTs, during the last 3 years for acquisition of latest training gadgets, advanced communication/forensic equipment, Cyber Policing equipment etc.

(c)&(d): Massive Open Online Courses (MOOC) platform, namely 'CyTrain' portal has been developed under the Indian Cyber Crime Coordination Center (I4C), for capacity building of police officers/judicial officers through online courses on critical aspects of cybercrime investigation, forensics, prosecution etc. alongwith certification. In addition, training curriculum has been prepared for police personnel, public prosecutors and judicial officers for better handling of investigation and prosecution and States/UTs have been requested to organize training programmes accordingly.
